



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 9<sup>th</sup> April 2021

**ORDER**

1. Reference order dated 23.2.2021.
2. Due to sharp increase in COVID-19 cases throughout the Country. It has been decided to take up regular hearing through Video Conference w.e.f. 12.4.2021 at all NCLT Benches. The Benches shall sit as per Rule 9 of NCLT Rules, 2016- sitting hours of the Tribunal:

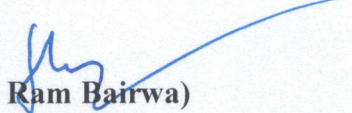
New Delhi	Principal Bench	Remarks
<b>Principal Bench</b>	1 Shri BSV Prakash Kumar, Acting President	
	2. Shri Hemant Kumar Sarangi, Member (T)	
<b>New Delhi</b>	<b>Division Bench</b>	<b>Monday, Wednesday &amp; Friday</b>
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	
	2 Shri L. N. Gupta, Member (T)	
	<b>Division Bench</b>	
	1. Ch. Mohd. Sharief Tariq, Member (J)	
	2. Shri Narender Kumar Bhola, Member (T)	
	<b>Division Bench</b>	
	1. Dr. Deepti Mukesh, Member (J)	
	2. Ms. Sumita Purkayastha, Member (T)	
	<b>Division Bench</b>	<b>Tuesday &amp; Thursday</b>
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	
	2 Shri Kapal Kumar Vohra, Member (T)	
	<b>Division Bench</b>	
	1 Shri Patibandla Satyanarayana Prasad, Member (J)	
2. Dr. V.K. Subburaj, Member (T)		
<b>Ahmedabad</b>	<b>Division Bench</b>	<b>Monday to Wednesday</b>
	1 Shri M.B. Gosavi, Member (J)	
	2. Shri Virendra Kumar Gupta, Member (T)	
	<b>Division Bench</b>	<b>Monday to Wednesday</b>
1 Ms. Manorama Kumari, Member (J)		
2. Shri Chockalingram Thirunavukkarasu, Member (T)		

*[Handwritten Signature]*

<b>Indore at Ahmedabad</b>	<b>Division Bench-Indore at Ahmedabad</b>	<b>Thursday &amp; Friday</b>
	1 Ms. Manorama Kumari, Member (J)	
	2. Shri Virendra Kumar Gupta, Member (T)	
<b>Allahabad</b>	<b>Single Bench</b>	
	Justice (Retd.) Rajesh Dayal Khare, Member (J)	
<b>Bengaluru</b>	<b>Division Bench</b>	
	1 Shri Rajeswara Rao Vittanala, Member (J)	
	2 Shri Ashutosh Chandra, Member (T)	
<b>Chandigarh</b>	<b>Division Bench</b>	<b>Monday, Wednesday &amp; Friday</b>
	1. Shri Ajay Kumar Vatsavayi, Member (J)	
	2. Shri Raghu Nayyar, Member (T)	
<b>Chennai</b>	<b>Division Bench</b>	
	1 Ms. Sucharita R, Member (J)	
	2. Shri Anil Kumar B., Member (T)	
	<b>Division Bench</b>	
	1. Shri R. Varadharajan, Member (J)	
	2 Shri Anil Kumar B., Member (T)	
<b>Guwahati</b>	<b>Division Bench</b>	<b>Monday, Tuesday Wednesday per fortnight</b>
	1 Shri Venkata Subba Rao Hari, Member (J)	
	2. Shri Prasanta Kumar Mohanty, Member (T)	
<b>Hyderabad</b>	<b>Division Bench</b>	<b>Monday, Tuesday, Wednesday</b>
	1 Shri B.P. Mohan, Member (J)	
	2 Shri Veera Brahma Rao Arekapudi, Member (T)	
	<b>Division Bench</b>	
	1 Shri M.B. Gosavi, Member (J)	<b>Thursday &amp; Friday</b>
2 Shri Binod Kumar Sinha, Member (T)		
<b>Amravati at Hyderabad</b>	<b>Amravati Bench (Single Bench) at Hyderabad</b>	
	Shri B.P. Mohan, Member (J)	
<b>Kolkata</b>	<b>Division Bench</b>	<b>Court I &amp; II</b>
	1 Shri Rajasekhar V. K, Member (J)	
	2 Shri H.C Suri, Member (T)	
<b>Mumbai</b>	<b>Division Bench</b>	
	1 Shri Mohammed Ajmal, Member (J)	
	2 Shri V. Nallasenapathy, Member (T)	
	<b>Division Bench</b>	
	1 Shri H.P. Chaturvedi, Member (J)	
	2 Shri Ravikumar Duraiswamy, Member (T)	
	<b>Division Bench</b>	
	1. Shri Venkata Subba Rao Hari, Member (J)	
2 Shri Shyam Babu Gautam, Member (T)		

	<b>Division Bench</b>	
	1 Ms. Suchitra Kanuparthi, Member (J) 2, Shri Rajesh Sharma, Member (T)	<b>Monday, Tuesday, Wednesday</b>
	<b>Division Bench</b>	
	1 Ms. Suchitra Kanuparthi, Member (J) 2 Shri Chandra Bhan Singh, Member (T)	<b>Thursday &amp; Friday</b>
	<b>Division Bench</b>	
<b>Jaipur</b>	1 Shri Ajay Kumar Vatsavayi, Member (J) 2 Shri Raghu Nayyar, Member (T)	<b>Tuesday &amp; Thursday</b>
<b>Cuttack</b>	<b>Division Bench</b>	
	1. Ms. Sucharita R, Member (J) 2. Shri Satya Ranjan Prasad Member (T)	<b>Monday, Tuesday, Wednesday per fortnight</b>
<b>Kochi</b>	<b>Single Bench</b>	
	Shri Ashok Kumar Borah, Member (J)	

3. This shall come into force w.e.f 12.4.2021 to till further order.
4. Hon'ble Members are requested to operate from their respective NCLT Bench/ Station.
5. The Constitution of Bench (s) is as per section 419 (3) of the Companies Act, 2013.
6. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati /Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. All Bar Councils.